



HIGH COURT OF TRIPURA
AGARTALA

No.F.4(37)-HC/Vol-I/2023/4489 Dated, Agartala, the 8th February, 2023

NOTIFICATION

Subject: Implementation of Neutral Citation Project

The Hon'ble High Court has been pleased to constitute the following **02(two) teams at the High Court level for implementation of Neutral Citation Project:**

High Court Team-Editorial (HCTE) comprising of the following members:

1. Central Project Co-ordinator (CPC), High Court of Tripura;
2. Chief Librarian, High Court of Tripura;
3. Ms. Jayanti Chakraborty, Assistant Librarian, High Court of Tripura;
4. Sri Suman Das, Library Assistant, High Court of Tripura;
5. Smt. Khumtwsa Tripura, Library Assistant, High Court of Tripura.

High Court Team-Technical (HCTT) comprising of the following members:

1. Sri Prasenjit Paul, Senior System Officer, eCourts Services High Court of Tripura;
2. Sri Bishnu Chakraborty, Programmer, High Court of Tripura;
3. Sri Narayan Saha, Programmer, High Court of Tripura;
4. Sri Mithun Das, System Officer, eCourts Services, High Court of Tripura.

Both the teams so constituted are directed to take necessary steps towards successful implementation of the Neutral Citation Project as per the report submitted by the Sub-

Committee on Neutral Citation, e-Committee, Hon'ble Supreme Court of India.

By order,
Sd/-
(V. Pandey)
Registrar General

No.F.4(37)-HC/Vol-I/2023/4490-507 Dated, Agartala, the 8th February, 2023

Copy to:

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura for kind appraisal of His Lordship;
02. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;
03. The Member (Project Management), e-Committee, Hon'ble Supreme Court of India;
04. The Director, Tripura Judicial Academy, Agartala;
05. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
06. The Registrar (Vigilance), High Court of Tripura, Agartala;
07. The Registrar (Judicial), High Court of Tripura, Agartala;
08. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. All the Deputy Registrars, High Court of Tripura, Agartala;
11. Shri B. K. Biswas, Scientist-E, NIC-TSU;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. All the Assistant Registrars, High Court of Tripura, Agartala;
14. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is requested to upload the said notification in the official website of the High Court of Tripura immediately.
15. All the Superintendents, High Court of Tripura, Agartala;
16. Notice board of the Court House.
17. Persons concerned(9) for information and necessary action;
18. ORDER file.

REGISTRAR GENERAL